

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:909  
ANSWERED ON:27.11.2012  
SUPPLY OF COAL BY CIL  
Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of COAL be pleased to state:**

- (a) whether the Central Electricity Authority has sent a proposal to the Coal India Ltd (CIL) to import coal and supply the imported coal to the independent power producers at a subsidised rate;
- (b) if so, the details thereof and the reaction of CIL in this regard; and
- (c) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(c): Ministry of Power (MoP) and Central Electricity Authority (CEA) had mooted a proposal that Coal India Limited (CIL) import coal to fulfill its Fuel Supply Agreement (FSA) obligations towards power stations, for supplies at Gross Calorific Value (GCV) parity price of domestic coal. Supply of such coal would be decided on the basis of the location of the plants, irrespective of the plants being in public or in private sector, provided such plants have Long Term Power Purchase Agreements (PPAs) with DISCOMs. The burden of supplying imported coal to power stations at GCV parity price of domestic coal is to be loaded on the price of the domestic coal so that there is no revenue loss for CIL.

CEA and CIL are jointly working on the scheme of price pooling and will submit the same to Ministry of Power for consideration.